

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

26. C.P. (IB) 555 (MB)/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **27.08.2018**

NAME OF THE PARTIES: Nina Waterproofing Systems Pvt. Ltd.

**v/s.**

SKM Rea Infra Ltd.

SECTION U/s 9 of Insolvency and Bankruptcy Code, 2016

---

**ORDER**

Both sides present and submits that there is a likelihood of settlement of this matter and request time. Time granted. List this matter on 04.09.2018.

SD/-

V. NALLASENAPATHY  
Member (Technical)  
/NP/

SD/-

BHASKARA PANTULA MOHAN  
Member (Judicial)